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Title : National Child Welfare board Bill.

15.28 hrs.

NATIONAL CHILD WELFARE BOARD BILL, 2005*

SHRI RAYAPATI SAMBASIVA RAO (GUNTUR): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a National Child Welfare Board and for matters connected therewith.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of a National Child Welfare Board and for matters connected therewith."

The motion was adopted.

SHRI RAYAPATI SAMBASIVA RAO: I introduce** the Bill.

MR. DEPUTY-SPEAKER : Shri C.K. Chadrappan – not present.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 12.8.2005.

** Introduced with the Recommendation of the President.